

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In partial modification to this office order No.1146/39867-40067/F.1(3)/Gaz/2023, dated 22.05.2023, the following committees are hereby reconstituted, with immediate effect :-

**COMMITTEES FOR
ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI**

S. No	Name of the Committee	Name of Judicial Officer	Designation
1	Committee to deal with the complaints against Gazetted and Non-Gazetted staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the Principal District & Sessions Judge HQ.	Sh. Rakesh Pandit, Addl. District Judge (Central)	Chairperson
		Sh. Parveen Singh, ADJ (Central)	Member
		Sh. Vikrant Vaid, Special Judge (Electricity Court)(Central)	Member
2	District Court Welfare Committee & Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.	Sh. Surinder S. Rathi, District Judge (Commercial Court) (SHD)	Chairperson
		Sh. Manish Yaduvanshi, ASJ-(SC-RC), (West)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
3	Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.	Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North-West)	Chairperson
		Sh. Vijay Kumar Dahiya Judge In-Charge, Mediation Centre, (North-West)	Member
4	Committee for Internal Auction of condemned Vehicles.	Sh. Murari Prasad Singh, Judge Family Court (Central)	Chairperson
		Sh. Ajay Singh, Shekhawat, ADJ (Central)	Member
		Sh. Vikrant Vaid, ASJ (Electricity) (Central)	Member
5	Committee for Police Verification Report in respect of post of PA/ Senior PA, Junior Judicial Assistant, Peon/Orderly/Dak, Peon, Chowkidar Book Binder & Sweeper etc. & for preparing SOP for verification of credentials/testimonials of candidates.	Ms. Madhu Jain, Principal District & Sessions Judge (South-East)	Chairperson
		Sh. Neeraj Gaur, ASJ (North-West)	Member
		Sh. Shivaji Anand, ASJ Spl.FTC, (S-W)	Member
6	Protocol Committee for implementation of Standard Operating Procedure for Resolution of Complaints Grievances and Requisitions of Former Judicial Officers and of Dependents of Deceased Judicial Officers	Principal District & Sessions Judge (HQ)	Chairperson
		Ms. Hemani Malhotra, District Judge, Comm.Court (West)	Member
		Sh. Manish Yaduvanshi, ASJ (SC-RC) (West)	Member
		Sh. N.P. Kaushik, Officer of DHJS (Retd.)	Member
7	Sub-Committee for creation of Lok Adalat Module on Virtual Traffic Courts.	Sh. Sunil Kumar Sharma, ASJ (West)	Chairperson
		Sh. Sushant Changotra, Secretary, Delhi Legal Service Committee, Delhi High Court	Special Invitee

		Sh. Abhilash Malhotra, Joint Registrar (Judicial) (CPC) Central Project Co-ordinator-High Court of Delhi	Member
		Sh. Siddhartha Malik, Chief Metropolitan Magistrate (Central)	Member
		Sh Pranav Joshi, CCJ-cum-ARC, (Central)	Member
		Ms. Arjinder Kaur, Judge-MM, (Central)	Member
		Director, Directorate of Prosecution, Tis Hazari Courts, Delhi	Member
		Sh. S.K. Singh, DCP-HQ-II (Traffic), Police Headquarters, N. Delhi	Member
		Sh. Yogesh Kumar, In-charge, IT Cell-Delhi District Courts	Member
8	Committee to ascertain the enhancements of conveyance allowance granted to Process Servers for distribution/ serving of Summons/Processes/Notices etc.	Sh. Hem Raj Addl. Sessions Judge (West)	Chairperson
		Sh. Atul Krishna Aggarwal Addl. Sessions Judge (Spl.FTC) (Central)	Member
		Sh. Vivek Beniwal, ACJ (Central)	Member
9	Review Scrutiny Committee/ Review DPC to scrutinize the cases of ibid Respondents/ employees (ex-officials).	Ms. Shalinder Kaur Principal District & Sessions Judge (South)	Chairperson
		Sh. Anuj Aggarwal, ADJ (South-West)	Member
		Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East)	Member
10	Committee to furnish the information relating to Judicial Info Management Policy Questionnaire.	Ms. Neetu Sharma, MM (Virtual Traffic Court) Central	Chairperson
		Mr. Azad Sehrawat, MM (Municipal Magistrate, South-West,DWK)	Member
11	Sub Committee for Conducting Skill Test of Personal Assistant on relaxation of qualifying criteria of permissible mistakes from exiting 04% to 10%	Sh. Deepak Garg, District Judge, Comm.Court (Central)	Chairperson
		Sh. Ajay Singh Shekhawat, Additional District Judge-04, (Central)	Member
12	Committee of District Judges for Implementation & Migration to CIS 4.0.	Sh. Pawan Kr. Jain, DHJS/Chairman IT & Digitization/Centralized Computer Committee	Chairperson
		Sh. Sudhanshu Kaushik, ADJ+Wakf Tribunal (New Delhi)	Member
		Sh. Arul Varma, ASJ/Spl.Judge (NDPS), (South-East)	Member
		Sh. Sunil Kr. Sharma, ASJ (West)	Member
		Sh. Visvesh, MM (NI-ACT) (Central)	Member
		Sh. Ankur Panghal, Secretary, DLSA, North,RHN	Member
13	Committee for implementation of "Bail Orders sharing Module on E-Prison Platform.	Sh. Ashwani Kr. Sarpal, Sp. Judge (PC-Act) (CBI), RACC	Chairperson
		Sh. Mukesh Kumar Gupta, Member Secretary, DLSA, RACC	Member
		Sh. Sanjay Sharma-II, ASJ (Central)	Member
		Ms. Kiran Bansal, ASJ (Shahdara)	Member
		Sh. Sanjeev Kr. Singh, ASJ (South)	Member
		Sh. Shailender Malik, ASJ, (New Delhi)	Member
		Sh. Gautam Manan, ASJ (South-West)	Member

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	Sh. Pulastya Pramachala, ASJ, (North-East)	Member
	Sh. Satish Kumar, ASJ (North)	Member
	Ms. Deepali Sharma, ASJ (East)	Member
	Sh. Neeraj Gaur, ASJ (North-West)	Member
	Ms. Shivali Sharma, ASJ (West)	Member
	Sh. Lovleen, ASJ, (South-East)	Member
	The Registrar (FASTER Cell), Delhi High Court	Member
	The Suptd., Prison Headquarter, Tihar Jail, Delhi	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

NK 8/6/23.

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)

Delhi

No. 23736 - 23896 F.1(3)/Gaz/23

Dated 8 JUN 2023

Subject:- Re-constitution of Committees.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (Hqs), Dwarka, New Delhi.
4. The Officers concerned.
5. Sh. Sonu Agnihotri, ADJ, South-East, Saket Court Complex, Delhi/New Delhi.
6. Sh. Vishal Singh, ASJ, South-East, Saket Court Complex, Delhi/New Delhi.
7. Sh. Mridul Gupta, Additional Secretary, DLSA, RACC, Delhi/New Delhi.
8. AO(J)/Branch In-Charge,, all the branches (Central) Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.

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Principal District & Sessions Judge (HQs)

Delhi